

ITEM NO.4
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11366/2019

STATE OF U.P.

Petitioner(s)

VERSUS

PACHAURI

Respondent(s)

Date : 05-08-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR
Mr Amol Chitravanshi, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Await service report in respect of the sole respondent from
the concerned Trial Court.

List again on 17.9.2021.

RAJESH KUMAR GOEL
Registrar